

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.271/2022

YASH JAIN & ORS.

Petitioner(s)

VERSUS

THE MEDICAL COUNSELLING COMMITTEE (MCC) & ORS.

Respondent(s)

(With IA No.56416/2022 - EXEMPTION FROM FILING AFFIDAVIT and IA No.57283/2022 - GRANT OF INTERIM RELIEF)

Date : 20-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Sidharth Luthra, Sr. Adv.
Ms. Charu Mathur, AOR
Ms. Tanvi, Adv.
Mr. Sanjay Kumar Dubey, Adv.

For Respondent(s) Ms. Aishwarya Bhati, ASG
Mr. Aman Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 We are not inclined to entertain the Writ Petition under Article 32 of the Constitution of India.
- 2 The Petition is accordingly dismissed.
- 3 Pending applications, if any, stand disposed of.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Court Master